

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

31. C.P.(CAA)/51(MB)2024
IN
C.A.(CAA)/245(MB)2023

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **18.06.2024**

Name of the Party: Synechron Technologies Private Limited

Section 230-232 of Companies Act, 2013

ORDER

1. Mr. Hemant Sethi, Ld. Counsel for the Petitioner present through physical mode.
2. Post this matter on **11.07.2024** for further consideration.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)